

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1169  
ANSWERED ON:28.07.2015  
World University Games  
Patil Shri A.T. (Nana)

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of sportspersons and coaches who participated in World University Games held in Gwangju, South Korea;
- (b) whether Indian men's compound archery team failed to turn up in time for a bronze medal play off match in the said Games; and
- (c) if so, the details thereof and the action taken against the players/officials responsible for this lapse?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(SHRI SARBANANDA SONOWAL)

- (a): Indian contingent of 109 members consisting of 97 athletes and 12 coaches/ officials participated in World University Games held in Gwangju, South Korea.
- (b): Indian University men's compound archery team consisting of three sportspersons and one coach forfeited its 'Bronze Medal' play-off against Italy in World University Games held in Gwangju, South Korea.
- (c): Association of Indian Universities (AIU), which selected sportspersons and teams for participation in World University Games, asked Head of Delegation (HOD) to submit a detailed enquiry report on the incident of non-participation of the Indian University Archery Team. The enquiry report, submitted by HOD, was examined at an appropriate level in AIU, wherein it was found that athletes and official of Indian contingent failed to turn up for participation in the prestigious event.

Taking a serious view of the incident, AIU has decided to suspend athletes and official for a period of three years w.e.f. current academic year 2015-16 to 2017-18, barring them from association/ participation both in Inter University tournaments and International University Games. Further, AIU has also written to respective universities of athletes to recover all expenditure incurred on their selection, training and participation including TA/ DA, playing kits, valid visa, travel tickets (both ways), as the delegation was cleared and sponsored with a specific purpose of winning medal(s) and pursuing excellence at the international sporting event, not for luxury excursion at the cost of public funding.

\*\*\*\*